

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW – 215-2020**

Tony Rodrigues. Petitioner.

Versus

The Sub Registrar, Panaji. Respondent.

Mr. Elgar Noronha, Advocate for the Petitioner.

Mr. D. J. Pangam, Advocate General with Mr. G. Shetye, Additional Govt. Advocate for the Respondent.

**Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.****Date : 23rd November, 2020.****P.C. :-**

We adjourn this matter for further consideration to the 1st December, 2020. By that date, the learned Advocate General assures us that he will make a statement on the issue of registration of the decree in question, now that the same is already endorsed on the stamp paper.

2. S.O. to 1st December, 2020.**Smt. M.S. Jawalkar, J.****M.S. Sonak, J.**